

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P. (S) No. 3171 of 2020**

(Lal Mohan Lalan Vs. The State of Jharkhand & Ors.)

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**CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK**  
**(Through: Video Conferencing)**

For the Petitioner : Mr. L.C. N. Shahdeo, Advocate

For the Respondent-State : Mr. Ashok Yadav, GA-I

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**04/ 12.04.2021** As prayed, put up this case along with W.P. (S) No.3079 of 2020.

In the meanwhile, the respondents are directed to file counter-affidavit.

**(Dr. S.N. Pathak, J.)**

punit/-